

electronic switching network with the main unit at Asansol and connected to other units by RLU at Raniganj, Barakar, Bahula, Rupnarayanpur, Neamatpur, Jamuria and Andal. This replacement will take place during the Eighth Five Year Plan.

[*Translation*]

Memorandum by D.E.S.U. Workers Union

3917. SHRI RAM DHAN:
SHRI BANWARI LAL PURO-
HIT:
SHRI BALWANT SINGH RA-
MOOWALIA:
SHRI HARISH RAWAT:
SHRI KAMLA PRASAD
SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether the Workers Union of Delhi Electric Supply Undertaking had submitted a memorandum to Government in July, 1988;

(b) if so, the details thereof;

(c) whether Government have conducted an inquiry into the points made out therein;

(d) if so, by which organisation the enquiry is being conducted; and

(e) when the result of the enquiry would be made public?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):
(a) Yes, Sir.

(b) DESU Karamchari Union have addressed a memorandum to the Minister for Energy drawing attention to the general criticism of DESU by the press and the public at large on various issues like purchase of materials, corruption, losses due to theft of Energy and delay in billing etc. and demand-

ing the constitution of a high power committee by the Government to go into the working of DESU.

(c) and (d). Delhi Administration has been directed to look into the memorandum and to take suitable action.

(e) Question does not arise.

Theft of Power in Delhi

3918. SHRI RAM DHAN:
SHRI SUBHASH YADAV:
SHRIMATI PRABHAWATI
GUPTA:
DR. (MRS.) T. KALPANA
DEVI:
SHRI SWAMI PRASAD
SINGH:
SHRI KAMLA PRASAD
SINGH:
SHRI HET RAM:

Will the Minister of ENERGY be pleased to state:

(a) whether cases of misuse and theft of power were detected in Delhi recently;

(b) if so, the names of the establishments found guilty;

(c) the details of irregularities being committed by them;

(d) the action taken against them; and

(e) whether Government propose to make permanent arrangement to check such cases of misuse and theft of power?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):
(a) Yes, Sir.

(b) and (c). The details of the establishments and irregularities being committed by them which were detected by DESU during the raids conducted in the last week of July, 1988 in different parts of Delhi are given in

the Statement below.

(d) According to DESU, out of the 14 cases of power theft/pilferage referred to in the Statement above, six cases have been referred to Central Bureau of Investigation for detailed investigation and the remaining 8 have been registered with the police under section 39 of the Indian Electricity Act, 1910. Necessary action for assessment of energy consumed and levy of surcharge/penalty in

the other cases has also been initiated by DESU.

(e) The Indian Electricity Act, 1910 has been amended making theft of Energy a cognizable offence. These provisions are also applicable to the Union Territory of Delhi. In addition, a special cell to check the cases of power theft etc. has also been set up by DESU.

STATEMENT

The details of the establishment and irregularities being committed by them which were detected by DESU during the raids conducted in the last week of July, 1988 in different parts of Delhi

<i>Names of establishment</i>	<i>Irregularities</i>
1	2
1. M/s. Saraf Steel (P) Ltd., 203, Okhla Estate-III.	Theft/Pilferage of Energy.
2. M/s. Alankar Metal (P) Ltd., B-133, Okhla Phase-I.	
3. M/s. Mittal Casting Ltd., F-2/1, F-2/2, Okhla Phase-I.	
4. M/s. Alliance Paints & Varnish Works, A-58, Okhla Phase-II.	
5. M/s. Single Trading Leasing Ltd., D-21, Okhla Phase-I.	
6. M/s. Madan Lal Batra Ashok Kumar Batra, X-17, Okhla Indl. Area, Phase-II.	
7. M/s. Steel Ball Bearing (P) Ltd., B-66/2, Wazirpur Indl. Area.	
8. M/s. Complex Steel (P) Ltd., A-118, Wazirpur Indl. Area.	
9. M/s. Pawan Plastic, 3452-A, Hansapuri Road, Tri Nagar.	
10. M/s. Haryana Plastic, 2804, Bus Stand, Tri Nagar.	

1

2

- | | | |
|--|--|---|
| 11. M/s. Urgent Plantic, 2978,
Bus Stand, Tri Nagar. | | |
| 12. M/s. Singhal Plastic, 4233,
Budh Nagar, Tri Nagar. | | |
| 13. M/s. Sadhu Singh, 25/1, G.N.G.
Road, Anand Parbat. | | |
| 14. M/s. Venus, C/48, DDA Shed,
Okhla Indl. Area, Phase-I. | | |
| 15. M/s. Sharad Enterprises Pvt. Ltd.,
Okhla Indl. Area, Phase-I. | | — SIP to LIP and low power factor. |
| 16. M/s. Ligic Instrumentation,
B/60, Okhla Indl. Area, Phase-I. | | — Meter stop on one phase and low power factor. |
| 17. M/s. Laxma Singh, 25/2, New
Rohtak Road, Anand Parbat. | | — Meter sticky on all phases, subletting and shunt capacitor not installed. |
| 18. M/s. A. R. Instrument Co.,
C-22, DDA Indl. Area, Okhla Phase-I. | | — Shunt capacitor not installed |
| 19. M/s. V.N. Bhargava, C-42,
DDA Shed, Okhla Phase-I. | | Sub-letting. |
| 20. Shri Rajiv Bhargava, C-41,
DDA Shed, Okhla Phase-I. | | |
| 21. M/s. Sheet Blasting Co.
4/8 Kirti Nagar, Indl. Area | | Low power factor and misuse |
| 22. M/s. Eq. Man Enterprises,
3/19A, G.F. Kirti Nagar, Indl. Area. | | |
| 23. M/s. Green Dot Engg. Co.,
3/19A, G.F. Kirti Nagar, Indl. Area. | | Lower power factor |
| 24. M/s. Satish Ice Factory,
3/19A, Kirti Nagar, Indl. Area. | | |
| 25. M/s. Automotive Enterprises,
C-54/7, Wazirpur Indl. Area. | | — Mis-use, shunt capacitors not installed. |
| 26. M/s. Ashoka Pure Chemical,
A-93/18, Wazirpur Indl. Area. | | — SIP to LIP and misuse. |

In addition, 27 units were found committing peak load violations during the above raids.